

**IN THE COURT OF SH. AMITABH RAWAT,
ADDITIONAL SESSIONS JUDGE-03
(SHAHDARA), KARKARDOOMA COURT, DELHI**

I.A. No.103-21 (SC No. 163-2020)

FIR No. 59/2020

PS Crime Branch, Delhi (Investigated by Special Cell)

U/S. 13/16/17/18 UA (P)Act, 120B r/w 109/114/124

A/147/148/149/153A/186/201/212/295/302/307/341/353/395/419/420/427/4

35/436/452/454/468/471/34 IPC & Section 3 & 4 Prevention of Damage to

Public Property Act,1984 and Section 25/27 Arms Act

State Vs. Tahir Hussain & Others (Meeran Haider)

29.11.2021

Present: Sh. Alok Saxena, Ld. Counsel for the applicant/accused
Meeran Haider.

SI Devender Rawat appearing on behalf of IO/ Addl.

DCP Sh. Alok Kumar.

Report on the application of custody parole moved on behalf of applicant/accused no.3 Meeran Haider filed.

It is submitted by Ld. Counsel for the applicant/accused Meeran Haider that applicant is an accused in the present matter and the applicant wants to appear for a Management (including Business Admn. Mgt./Marketing/ Marketing Mg./Industrial Relations and Personal Mgt./Financial Mgt./Co-operative Management) (subject Code-17)', the examination which is scheduled to take place on 30.11.2021 as per the Public Notice.

It is prayed that his custody parole application may be allowed so that he can appear in the said examination on 30.11.2021.

As per, the verification report of IO/Addl. DCP Sh. Alok Kumar, verification has been conducted and admit card vide Roll number: DL01044625, Application number: 210510820340 was checked online from UGC-NET portal and the same was found correct. As per admit card, the examination timing is 09.00 am to 12.00 PM with entry timing from 07.20 am on date 30.11.2021 at examination centre i.e. ENERVETIC ASSESSMENT CENTRE, Khasra No.401

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402, Building no.2, Kalu Ram Market, Ghitorni, near Ghitorni Metro Station, Delhi-110070.

No objection has been laid to the said application by the prosecution.

Considering the prayer of the applicant Meeran Haider, I am inclined to allow the said application. The present application is allowed and the applicant Meeran Haider is allowed custody parole to appear in the above mentioned examination to be held on 30.11.2021 at ENERVETIC ASSESSMENT CENTRE, Khasra No.401-402, Building no.2, Kalu Ram Market, Ghitorni, near Ghitorni Metro Station, Delhi-110070 with entry timing from 07.20 am.

The application of custody parole moved on behalf of applicant/accused no.3 Meeran Haider, is accordingly disposed off. A copy of order be given dasti to Ld. Counsel for the accused. Let a copy of this order be also sent to concerned Jail Superintendent as well as to Ld. Special Public Prosecutor and IO through mail.

(Amitabh Rawat)
Addl. Sessions Judge-03
Shahdara District, Karkardooma Courts
Dated: 29.11.2021